Status of implementation of the recommendations contained in the Hundred and Twenty-ninth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests (Department of Space)

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): Sir, I am making this Statement on the status of implementation of recommendations contained in the 129th Report of the parliamentary Standing Committee on Science and Technology, Environment and Forests, on Demands for Grants 2004-05 of Department of Space, in pursuance of directions of hon. Chairman, Rajya Sabha, issued under the provisions of Rule 266 of the Rules of Procedure and Conduct of Business in the Rajya Sabha *vide* Rajya Sabha Bulletin, Part-il, No. 41654, dated September 20, 2004.

Sir, I lay the statement on the Table of the House.

SHRI JAIRAM RAMESH (Andhra Pradesh): Sir, can I make a request to you that all these Reports be consolidated and circulated to all the Members, because we have got some, we have not got others. So, one document which lists out all the recommendations...

MR. CHAIRMAN: I will see to it.

Status of implementation of the recommendations contained in the Hundred and Thirty-first Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests (Ministry of Environment and Forests)

THE MINISTER OF STATE OF THE MINISTRY OF PERSONNEL, PUBUC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, on behalf of Shri Namo Narain Meena, I beg to lay on the Table of the House a Statement mentioned against his name regarding status of implementation of the recommendations contained in the Hundred and Thirty-first Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests (Ministry of Environment and Forests).